

1	2	3	4	5	6	7	8	9	10
Rajasthan . . . . .	23	1	—	94	13	1	24	11	—
Uttar Pradesh . . . . .	155	12	3	469	141	2	134	66	1
West Bengal . . . . .	196	7	1	369	176	16	174	62	11
Chandigarh . . . . .	30	2	—	43	19	3	8	3	—
Goa . . . . .	26	1	—	58	7	—	19	5	—
New Delhi . . . . .	186	11	2	515	81	2	126	62	—
Pondicherry . . . . .	18	1	—	58	11	—	13	3	—
Tamil Nadu . . . . .	1343	30	1	3911	871	43	856	293	3
Total . . . . .	3271	136	23	1945	1999	194	2280	931	60

**निवारक निरोध अधिनियम के अन्तर्गत  
नजरबन्द रखे गये व्यक्ति**

1419. श्री आचार्य भगवानदेव: क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि निवारक निरोध अधिनियम के लागू होने के बाद उसके अन्तर्गत कितने जमाखोरों और चोरबाजारी करने वालों तथा मुनाफा खोरों को मजरबन्द रखा गया है?

नागरिक पूर्ति मंत्री (श्री विद्याचरण शुक्ल): 127।

**Third Airline to Cover Places in  
Madhya Pradesh**

1420. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to cover Bhopal, Rewa, Gwalior, Jagdalpur, Raipur, including Bairagarh, Budni, Durg, Bhilai, Satna, Bastar in Madhya Pradesh under the scheme of third level airlines keeping in view the industrialisation of the places; and

(b) if so, Government's reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND

CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b) The general question of operation of third level air service and the stations to be served, is under consideration of the Government. However, Bhopal, Gwalior, and Raipur are already covered by the net-work of Indian Airlines.

**Audit of Accounts of Madras Branch  
of Handicrafts and Handlooms Export  
Corporation**

1421. SHRI NIHAL SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Madras Branch of the Handicrafts and Handlooms export Corporation of India Ltd., has not got its bank credits and accounts audited in a regular manner and nor has it invited open tenders for the procurement of goods; and

(b) if so, the action taken against the Corporation for flouting the Companies laws?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI):

(a) The Accounts of Madras Branch of Handicrafts and Handlooms Export